

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:4167  
ANSWERED ON:19.08.2010  
AIRPORT AT MEERUT  
Agarwal Shri Rajendra

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) whether the Union Government is aware that a bid has been invited by Uttar Pradesh Government for appointment of a consultant for setting up an international airport in Meerut;
- (b) if so, whether any permission from the Union Government has been obtained by Uttar Pradesh Government before inviting such a bid;
- (c) if not, whether the State Government is authorized to invite bids for appointment of a consultant for setting up of an international airport; and
- (d) if so, the existing rule / provision in this regard?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

(a): No, Madam.

(b): Does not arise.

(c) & (d): The State Government may appoint Consultants for preparation of initial pre-feasibility study for establishing an airport, as a prelude for submitting the proposal to Ministry of Civil Aviation, Government of India, for seeking site clearance and 'in-principle' approval. As per the Policy for Greenfield Airports, the proposal is considered by the Steering Committee constituted for the purpose. Based on the recommendation of the Steering Committee, the Central Government considers the proposal and convey its decision to the promoter.